

**अटल बिहारी वाजपेयी**

गयी अगर आज वह माफी मांगे तो हम उन को माफ कर सकते हैं, लीनियेंट हो सकते हैं। लेकिन माननीय रघु मैया जी ने मुझे बताया कि वह माफी मांगने के लिये तैयार नहीं है। तो फिर सजा बदलने का प्रश्न ही नहीं उठता।

**अध्यक्ष महोदय :** हमारे स्टाफ के आने से पहले हमारा फैसला यह था कि टिल राईजिंग कर दें, चलो कोई बात नहीं। पर स्टाफ के लोग गये तो वह किसी से बातों नहीं करता।

**श्री रामवतार शास्त्री :** कारण तो बताया जाय।

**MR. SPEAKER:** I am sorry. Are you pressing the motion or are you withdrawing it?

**SHRI JYOTIRMOY BOSU:** I leave it to your hands. All I want to say is that this is the supreme national forum....

**MR. SPEAKER:** No, no. No national forum in the world will tolerate it. No Parliament in the world will tolerate such an action.

Is it the pleasure of the House to grant leave to the hon. Member to withdraw his motion?

**HON. MEMBERS:** Yes.

*The motion was, by leave, withdrawn.*

**MR. SPEAKER:** Now, we adjourn for lunch and re-assemble at 3 p.m.

13.57 hrs.

*The Lok Sabha adjourned for Lunch till Fifteen of the Clock.*

*The Lok Sabha reassembled after Lunch at two minutes past Fifteen of the Clock.*

[Mr. Deputy-Speaker in the Chair] *the Clock*

**RE. PAY COMMISSION'S REPORT**

**MR. DEPUTY-SPEAKER:** The House will now resume further discussion on the Demands for Grants of Manipur.

**SHRI S. M. BANERJEE (Kanpur):** Sir, please permit me for a minute to make a submission. Since the honourable Finance Minister is going abroad, we expected the Finance Minister to make a statement on the Pay Commission Report on the opening day or on subsequent days. There was a discussion in this House when we were told that discussion will take place with the employees representatives. The employees' representatives met the Cabinet Secretary who gave us a patient hearing but he did not commit himself. Again we met the Cabinet Sub-Committee consisting of Shri Jagjivan Babu, Shri Y. B. Chavan, the Railway Minister, Shri Miridha and also the Labour Minister, who heard us with rapt attention but did not commit themselves.

**MR. DEPUTY-SPEAKER:** That is all known; all that have come in the papers.

**SHRI S. M. BANERJEE:** This one way traffic cannot go on. Mr. Ganesh is here. We only want an assurance from the hon. Minister that no recommendation, whether retrograde or otherwise,—will automatically be implemented without having a proper discussion with the employees' representatives....

**MR. DEPUTY-SPEAKER:** Shri G. P. Yadav. (*Interruption*) Order please, Mr. Banerjee, you are making a speech....

**SHRI S. M. BANERJEE:** Mr. Ganesh is there; we only want this assurance from the hon. Minister.

**SHRI INDRAJIT GUPTA (Alipore):** His point is only this. We only want a clarification on one point. His apprehension is due to the fact that Mr. Chavan is going abroad, Although it has been stated that before Government takes its final decision there will be another round of negotiations with the employees' representatives, his apprehension is, since Mr. Chavan is going abroad, Government may come to a decision without any further negotiations. Are they wanting a negotiated settlement or they are bypassing this? That is all that he wants to know.

**SHRI A. P. SHARMA (Buxar):** I want to add too what my hon. friend Shri S. M. Banerjee has said. He has said that the retrogressive recommendations of the Pay Commission should not be implemented, and Government should give an assurance to that effect. I would request Government not to implement the recommendations whether it be after bilateral talks or even unilaterally.

**SHRI INDRAJIT GUPTA:** Why has he withdrawn his strike notice?

**SHRI A. P. SHARMA:** No, we have not. We want Government not to implement the recommendations of the Pay Commission.

**SHRI S. M. BANERJEE:** They have called a meeting at the highest level of the National Council of the JCM of which Shri A. P. Sharma, is the President, from the workers' side....

**MR. DEPUTY-SPEAKER:** The hon. Member is making a speech.

**SHRI S. M. BANERJEE:** I am not making a speech.

**MR. DEPUTY-SPEAKER:** He has already made his speech.

1075 LS

**SHRI S. M. BANERJEE:** I speak so less. I shall take only one minute. Kindly hear me...

They have called a meeting of the highest committee, namely the National Council of the JCM...

**MR. DEPUTY-SPEAKER:** The hon. Member is repeating himself.

**SHRI S. M. BANERJEE:** They have called that meeting for the 3rd August but the agenda does not include this item. I want that the Pay Commission's recommendations should not be implemented, and I agree with Shri A. P. Sharma on this point. Minimum wage, dearness allowance and everything else has come in that. Let Shri K. R. Ganesh assure us that the Pay Commission's recommendations will not be implemented. Everybody is behind this demand. My hon. friend has taken a strike ballot, and we have also taken a strike ballot on this issue....

**MR. DEPUTY-SPEAKER:** Let him not repeat. The hon. Member is taking too much time. The hon. Minister has heard him. If he does not come forward with any observation, I cannot help it. Now, Shri G. P. Yadav.

15.06 hrs.

DEMANDS FOR GRANTS (MANIPUR), 1973-74—Contd.

**श्री ज्ञानेश्वर प्रसाद यादव (कटिहार):**  
मणिपुर एक सीमान्त राज्य है। 1971 में वहाँ पर राष्ट्र शासन लागू हुआ था। 1972 में आम चुनाव हुए और लोकतंत्री सरकार बनी। लेकिन 1973 में फिर वहाँ पर लोकतांत्रिक प्रथा की समाप्ति कर दी गई और वहाँ पर आज फिर राष्ट्रपति शासन है। हम नागरिक स्वतंत्रता की बात करते हैं, लोकतंत्र की दुहाई देते हैं। लेकिन मैं पूछना चाहता हूँ कि क्या इस ढंग से लोकतंत्र इस देश में चल सकेगा। केवल मणिपुर में ही नहीं आन्ध्र में भी यही स्थिति है, उड़ीसा में भी है, उत्तर प्रदेश में भी है और अब बिहार की बारी